

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Appearance and counter
not filed.

Bench

MS
4/3/02

Appearance and counter
not filed.

Bench

MS
16/4/02

For Admissions.
Counter of filed.

Bench

MS
22.5.02

- 1) For admission.
- 2) Counter not filed.

Bench

MS
22/2/02

Depth. Counter filed.
copy not served.

For further orders.

MS
12/4/04

Bench

Order Dt. 01.10.04.

As pointed out by Sh.
DA Mishra, Registry is
directed to delete the
name of abo. DA Mishra, for
the Respondents, as abo. P.
C. Rath, Lt. Asst. is representing
for the railways in this
case. Call it on 14.10.2004.

~~Members~~

V.R. Chandra.

Order dated - 14/10/04.

None appears for the applicant,
however, Mr. P. C. Rath, Lt. Counsel
for the Respondents is present.
The Respondents by filing
counter dated 24/11/03, have
disclosed that the applicant has been
promoted to the post of W.T.M. Grade-
III vide office order dated 6.3.03,

A copy of which was annexed
at Annexure-1, during the
pendency of this O.A. Accordingly,
the Lt. Counsel for the Respondents
prayed that the matter be
become infructuous.

Having heard the Lt.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Combr fitted. Copy
served. for further
orders.

NY Bench
9/7/07

for admission and
hearing.

NY Bench
12/8/07

for admission and
hearing.

NY Bench
20/9/07

for admission and
hearing.

NY Bench
13/10/07

any records of 14/10/07
referred to the counsel for
both sides.

NY W. J. J.
29/10/07
S.O.

Counsel for the respondents
and perusing the Aomeute-1
to the counter, this O.A. is
disposed of, being infructuous.

Sub
Vice-Chancellor ^{INSD}
Members (5)